## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri RatakondaMurali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 242/13	TP 9/17	For hearing	433( e) / 433(f)		

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Sudhir 135 9036022988	Applicant	13554dhar
	Kluby . NP 8904901249	Responder	Klubuy. N.D

## ORDER

Counsel for Petitioner is present. He has filed one memo. Counsel for Corporate Debtor is also present. Matter is therefore listed for hearing on the main petition on 12/02/2018 and no further adjournment will be given.

Member (T)

Member (J)